

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) No, Sir. However, the family of a deceased allottee is eligible for retention of accommodation for a period of 12 months after the death of the allottee.

(b) Does not arise.

(c) to (e) No, Sir. However, the ward/spouse of the allottee is eligible for regularisation/alternate accommodation in the event of death provided he/she is already in the Government service or has secured employment in Government service within a period of 13 months subject to the condition that dues in respect of the Government accommodation already in their possession are cleared in advance.

Higher Posts in Government of India

2840. SHRI MUKHTAR ANIS : Will the PRIME MINISTER be pleased to state :

(a) number of posts of Secretaries, Special

Secretaries, Additional Secretaries and Joint Secretaries to the Government and equivalent thereto as on 1 January, 1997;

(b) the break up of the present incumbents, in each category, by service and the relevant State Cadre; and

(c) the percentage of utilisation of deputation reserve of All India Services, State Cadre-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) The information may be seen in the enclosed Statement-I.

(b) The break up of the present incumbents, in each category in respect of IAS, IPS and IFS may kindly be seen in the enclosed Statements-II, III and IV respectively.

(c) The information relating to the percentage of utilisation of deputation reserve in respect of IAS, IPS and IFS, State Cadre-wise may kindly be seen in the enclosed Statements-V, VI and VII respectively.

Statement-I

Name of the Service	Secy./Spl. Secretary equiv.	DG (Rs. 7600-8000)	ADG (Rs. 7300-7600)	AS/equiv.	JS/equiv.
IAS	80	-	-	76	260
IPS	06	07	09	-	109
IFS	-	-	-	02	01
Total	86	07	09	78	370

Statement-II

Distribution of IAS Officers serving at the Centre by Cadre and Level (as on 1st January, 1997)

Date 08-Jan-97

S.No.	State	No. of Office		
		Secy. Level	Add. Secy Level	JT. Secy Level
1	2	3	4	5
1.	Assam Meghalaya	8 (3)	2 (2)	12(5)
2.	Andhra Pradesh	6 (4)	5 (1)	16(7)
3.	Bihar	4 (0)	8 (3)	29(11)
4.	Gujarat	4 (1)	4 (2)	12(4)
5.	Himachal	2 (1)	1 (1)	8 (3)
6.	Haryana	4 (2)	3 (0)	5 (2)
7.	Jammu & Kashmir	0 (0)	1 (0)	7 (5)
8.	Kerala	2 (1)	2 (0)	13(5)
9.	Karnataka	3 (1)	2 (1)	13(4)

	1	2	3	4	5
10. Maharashtra			9 (3)	3 (1)	18(9)
11. Madhya Pradesh			10(5)	9 (2)	23(9)
12. Manipur-Tripura			1 (0)	1 (1)	8 (0)
13. Nagaland			0 (0)	0 (0)	5 (0)
14. Orissa			4 (0)	3 (1)	8 (4)
15. Punjab			2 (0)	5 (2)	1 (1)
16. Rajasthan			0 (0)	3 (1)	11(3)
17. Sikkim			0 (0)	0 (0)	1 (0)
18. Tamil Nadu			3 (0)	3 (2)	10(6)
19. Uttar Pradesh			12(2)	9 (2)	27(8)
20. Arunachal Pradesh			2 (0)	5 (2)	16(5)
21. West Bengal			4 (2)	7 (2)	17(7)
Total			80(25)	76(26)	260(98)

Note :- Figures in bracket shows equivalent level posts. These figures are included in the main figure.

Statement-III

Distribution of IPS Officers Serving at the Centre by Cadre and Level (as on 1st January, 1997)

S.No.	State	No. of Office			
		Secy/ equiva- lent (Rs. 8000/-)	DG (7600- 8000)	ADG (7300- 7600)	IG
1.	Assam Meghalaya	0	0	3	4
2.	Andhra Pradesh	0	0	0	4
3.	Bihar	0	0	0	7
4.	Gujarat	1	1	0	5
5.	Himachal	0	0	0	7
6.	Haryana	0	1	0	1
7.	Jammu & Kashmir	0	0	0	1
8.	Kerala	0	0	0	3
9.	Karnataka	1	1	1	4
10.	Maharashtra	0	0	0	5
11.	Madhya Pradesh	0	1	0	10
12.	Manipur-Tripura	0	1	0	3
13.	Nagaland	0	0	0	0
14.	Orissa	0	0	1	8
15.	Punjab	1	0	0	1
16.	Rajasthan	1	0	1	4
17.	Sikkim	0	0	0	0
18.	Tamil Nadu	0	0	0	3
19.	Uttar Pradesh	1	0	1	15
20.	Agmut	1	1	1	11
21.	West Bengal	0	1	1	13
Total Percentage		6	7	9	109

Statement-IV

Distribution of IFS Officers Serving at the Centre by Cadre and Level (as on 1st January, 1997)

Date 08-Jan-97

S. No.	State	No. of Office		
		Secy Level	Addl Secy Level	JT.Secy Level
1.	Assam Meghalaya	-	-	-
2.	Andhra Pradesh	-	-	-
3.	Bihar	-	-	1
4.	Gujarat	-	-	-
5.	Himachal	-	1	-
6.	Haryana	-	-	-
7.	Jammu & Kashmir	-	-	-
8.	Kerala	-	-	-
9.	Karnataka	-	-	-
10.	Maharashtra	-	-	-
11.	Madhya Pradesh	-	-	-
12.	Manipur-Tripura	-	-	-
13.	Nagaland	-	-	-
14.	Orissa	-	-	-
15.	Punjab	-	-	-
16.	Rajasthan	-	-	-
17.	Sikkim	-	-	-
18.	Tamil Nadu	-	-	-
19.	Uttar Pradesh	-	-	-
20.	Agmut	-	-	-
21.	West Bengal	-	1	-
Total Percentage		-	2	1

Statement-V

**** Figures in brackets indicate officers in posts of equivalent level and they are included in figures preceding the brackets*

Utilisation of the Central Deputation Reserve in Respect of IAS Officers (as on 1st January, 1997)

Date 08-Jan-97

S.No.	State	Total Auth Strength	Central Dep. Res	*Actual Strength	Prop.CDR (4)*(5)/(3)	No. of officer at centre	Col 7 as % of Col 6	Col 7 as % of Col 4
1	2	3	4	5	6	7	8	9
1.	Assam Meghalaya	207	44	208	44	47	106	106
2.	Andhra Pradesh	314	64	328	66	45	68	70
3.	Bihar	392	85	359	77	74	96	87
4.	Gujarat	236	46	223	43	45	104	97

1	2	3	4	5	6	7	8	9
5. Himachal		131	28	129	27	21	77	75
6. Haryana		205	40	193	37	17	45	42
7. Jammu & Kashmir		112	24	114	24	12	50	50
8. Kerala		171	37	153	33	34	103	91
9. Karnataka		253	51	261	52	37	71	72
10. Maharashtra		348	72	345	71	46	64	63
11. Madhya Pradesh		377	82	380	82	59	71	71
12. Manipur-Tripura		198	43	160	34	34	100	79
13. Nagaland		51	11	48	10	9	90	81
14. Orissa		199	43	197	42	27	64	62
15. Punjab		190	40	192	40	11	27	27
16. Rajasthan		252	53	230	48	26	54	49
17. Sikkim		53	11	40	8	3	37	27
18. Tamil Nadu		324	63	311	60	29	48	46
19. Uttar Pradesh		527	108	525	107	70	65	64
20. Agmut		232	50	242	52	44	84	88
21. West Bengal		292	63	295	63	47	74	74
Total		5064	1058	4933	1020	737	72	69

Figures in column 3 & 4 as on 31/03/95 as per AIS Division

Figures in column 5 as per Civil List

Statement-VI

Statement showing the CDR utilization of Indian Police Service (each State Cadre-wise as on 1.1.1997)

S. No.	State	Central deputa- tion reserve	IPS officers in position	Percen- tage of utili- zation
1	2	3	4	5
1.	Andhra Pradesh	40	19	47%
2.	A.G.M.U.	35	28	80%
3.	Assam-Meghalaya	30	33	110%
4.	Bihar	54	32	59%
5.	Gujarat	29	13	45%
6.	Haryana	24	15	62%
7.	Himachal Pradesh	16	14	87%
8.	Jammu & Kashmir	20	4	20%
9.	Karnataka	32	15	47%
10.	Kerala	26	15	58%
11.	Madhya Pradesh	60	29	48%
12.	Maharashtra	44	23	52%
13.	Manipur-Tripura	23	39	170%
14.	Nagaland	11	-	-
15.	Orissa	33	16	48%

1	2	3	4	5
16. Punjab		31	4	13%
17. Rajasthan		32	11	34%
18. Sikkim		6	7	117%
19. Tamil Nadu		41	20	49%
20. Uttar Pradesh		86	50	58%
21. West Bengal		56	45	80%
		729	432	59%

Statement-VII

Statement showing the CDR utilization of Indian Forest Service (Each State Cadre-wise) as on 01.01.1997

Cadre	CDR stren- gth	No. of offi- cers on CDR	Percentage of utilization	
			(inclu- ding DPT posts)	Exclu- sively for MOEF posts
1	2	3	4	5
AGMUT	19	12	63.15	63.15
Andhra Pradesh	16	01	06.00	06.00

1	2	3	4	5
Assam-Meghalaya	14	05	35.07	35.07
Bihar	21	08	38.09	33.33
Gujarat	13	01	07.69	07.69
Haryana	08	03	37.50	25.00
Himchal Pradesh	13	08	61.53	38.46
Jammu & Kashmir	12	03	25.00	25.00
Karnataka	20	05	25.00	20.00
Kerala	11	05	45.45	45.45
Madhya Pradesh	46	02	04.35	04.35
Maharashtra	22	10	45.45	36.36
Manipur-Tripura	10	08	80.00	80.00
Nagaland	04	03	75.00	50.00
Orissa	15	12	80.00	80.00
Punjab	05	01	20.00	20.00
Rajasthan	13	02	15.38	07.69
Sikkim	04	03	75.00	25.00
Tamil Nadu	17	01	05.88	05.88
Uttar Pradesh	34	03	08.82	02.94
West Bengal	12	07	58.33	58.33
Total	329	103	31.30	27.05

Note :- IFS Officers on Central deputation (against MoEF Forestry Posts and DoPT Secretariat Posts) 103
IFS Officers on Central deputation (against MoEF Forestry Posts) 89

Drinking Water Supply Schemes in Karnataka

2841. SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) the Centrally sponsored drinking water supply schemes presently being implemented in Karnataka;

(b) the work done under these schemes during the last three years;

(c) the progress of these schemes, as on date;

(d) whether any new drinking water supply scheme is proposed to be implemented in the State during the Ninth Five Year Plan; and

(e) if so, the details thereof?

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(d) and (e) The Government of Karnataka proposes to undertake the following new drinking water supply schemes under the AUWSP :-

- I. Sringeri town - Rs. 70 lacs
- II. Arakalgund - Rs. 250 lacs

The Central Public Health & Environmental Engineering Organisation (CPHEEO) in this Ministry have examined the proposals and advised the State Government to revise the project feasibility reports in the light of its comments.

Statement

Physical and Financial Progress of AUWSP Scheme in Karnataka

S.No.	Name of the Town/Scheme	Project Cost Rs. Lakhs	Total Expenditure Incurred upto Dec., 96 Rs. Lakhs	Status
1	2	3	4	5
1.	Belur	90.00	2.09	Agency for jackwell is fixed and work is under progress for intake well.
2.	Saligrama	64.03	3.96	Work entrusted for construction of all open wells.
3.	Kuttur	62.64	0.20	Site selected for sinking of borewells.
4.	Mundargi	32.73	-	Work to be started
5.	Kerur	37.80	2.11	Source is established
6.	Navalgund	36.80	-	Work to be started.